

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

Name of the corporate debtor: FORT PROJECTS PRIVATE LIMITED; Date of commencement of CIRP: 09.11.2023; List of creditors as on : 25.01.2025													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	EMAIMI REALITY LIMITED	24.11.2023	1,09,29,98,423.00	1,09,29,98,423.00	Unsecured	-	NO	75.88	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
2	JINDAL MERCANTILE PRIVATE LIMITED	23.11.2023	20,66,889.00	20,66,889.00	Unsecured	-	NO	0.14	-	-	-	-	Claim admitted subject to potential modification in claim status upon submission of additional documents from the creditor
3	PATANGI TRADE AND HOLDINGS PVT. LTD.	20.11.2023	37,12,190.00	37,12,190.00	Unsecured	-	NO	0.26	-	-	-	-	Claim admitted subject to potential modification in claim status upon submission of additional documents from the creditor
4	DHOLAI TEA COMPANY PRIVATE LIMITED	20.11.2023	1,26,30,192.00	1,26,30,192.00	Unsecured	-	NO	0.88	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
5	SEVA MARKETING PRIVATE LIMITED	06.12.2023	60,51,644.00	60,51,644.00	Unsecured	-	NO	0.42	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
6	B N KEDIA & COMPANY PRIVATE LIMITED	08.01.2024	5,16,43,666.00	4,54,89,151.81	Unsecured	-	NO	3.16	-	-	61,54,514.19	-	Claim admitted as per the information and documents submitted by the financial creditor
7	UPLINK PROPERTIES PRIVATE LIMITED	06.02.2024	1,45,90,817.00	1,45,90,817.00	Unsecured	-	NO	1.01	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
8	N R VINCOM PVT. LTD.	23.11.2023	45,26,889.00	45,26,889.00	Unsecured	-	NO	0.31	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor

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9	SANYO MERCHANTS PRIVATE LIMITED	28.12.2023	14,97,84,343.00	9,24,99,000.00	Unsecured	-	YES	-	-	-	5,72,85,343.00		After verification of the Form C and related documents the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details however the required details have not been shared. Hence in compliance with regulation 14 of CIRP regulation the claim has been admitted as per the best estimate made by the RP according to the available documents/information available with him.
10	AD AND ASSOCIATES FINANCE PVT. LTD	06.12.2023	16,91,22,395.72	9,33,10,622.00	Unsecured	-	YES	-	-	-	7,58,11,773.72		After verification of the Form C and related documents the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details however the required details have not been shared. Hence in compliance with regulation 14 of CIRP regulation the claim has been admitted as per the best estimate made by the RP according to the available documents/information available with him.
11	FORT INFRASTRUCTURE DEVELOPMENT PVT. LTD.	22.11.2023	1,96,422.00	-	Unsecured	-	YES	-	-	-	-	1,96,422.00	The claimant being a financial creditor has not submitted Form C.

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12	GUJRANI FOODS PRIVATE LIMITED	05.12.2023	69,66,588.00	6,61,958.00	Unsecured	-	NO	0.05	-	-		63,04,630.00	After verification of the Form C and related documents, the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details, however the required details have not been shared. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
13	SMIT. CAPITAL SERVICES PVT. LTD.	07.12.2023	81,97,886.00	-	Unsecured	-	NO	-	-	-		81,97,886.00	After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The creditor has submitted the documents and the IRP is in process of verifying these details. Further as per the books of accounts of the CD reflects that an amount of Rs. 87,46,317.00 is receivable as on 31.03.2023. Hence the IRP/RP has requested the creditor for reconciling the dues. The request has been made on 18.03.2024. As a result, the claim till now has not been admitted.
14	AVIRAL MARKETING PVT. LTD.	07.12.2023	7,06,60,056.00	80,00,000.00	Unsecured	-	NO	0.56	-	-	6,26,60,056.00	-	After verification of the Form C and related documents, the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details, however the required details have not been shared. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.

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15	TRINETRAM CONSULTANTS PRIVATE LIMITED	07.12.2023	5,08,70,413.00	1,17,00,000.00	Unsecured	-	NO	0.81	-	-	3,91,70,413.00	-	After verification of the documents the IRP/RP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. However the required details have not been shared. Hence, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
16	PRIME CAPITAL MARKET LIMITED	30.12.2023	5,27,35,342.00	2,00,00,000.00	Unsecured	-	NO	1.39	-	-	3,27,35,342.00	-	After verification of the Form C and related documents, the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details, however the required details have not been shared. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
17	JMD VENTURES LIMITED	30.12.2023	15,50,71,233.00	6,00,00,000.00	Unsecured	-	NO	4.17	-	-	9,50,71,233.00	-	After verification of the Form C and related documents the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details however the required details have not been shared. Hence in compliance with regulation 14 of CIRP regulation the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.

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18	JMD SOUNDS LIMITED	30.12.2023	2,22,43,288.00	1,00,00,000.00	Unsecured	-	NO	0.69	-	-	1,22,43,288.00	-	After verification of the Form C and related documents the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details however the required details have not been shared. Hence in compliance with regulation 14 of CIRP regulation the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
19	JMD BROADCASTING LIMITED	30.12.2023	1,43,13,247.00	1,00,00,000.00	Unsecured	-	NO	0.69	-	-	43,13,247.00	-	After verification of the Form C and related documents the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details however the required details have not been shared. Hence in compliance with regulation 14 of CIRP regulation the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor. Further as per the RoC records the company is showing as Dormant company u/s 455 of Companies Act 2013.

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20	RICHA FISCAL SERVICES PVT. LTD.	06.12.2023	1,00,00,000.00	1,00,00,000.00	Unsecured	-	YES	-	-	-	-	-	After verification of the Form C and related documents the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details however the required details have not been shared. Hence in compliance with regulation 14 of CIRP regulation the claim has been admitted as per the best estimate made by the RP according to the available documents/information available with him.
21	RAJARHAT BUILDERS PVT. LTD.	06.12.2023	90,95,623.35	52,11,273.00	Unsecured	-	YES	-	-	-	38,84,350.35	-	After verification of the Form C and related documents the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details however the required details have not been shared. Hence in compliance with regulation 14 of CIRP regulation the claim has been admitted as per the best estimate made by the RP according to the available documents/information available with him.

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22	KALPATARU AGENCY PRIVATE LIMITED	06.12.2023	92,36,965.58	52,45,881.00	Unsecured	-	YES	-	-	-	39,91,084.58	-	After verification of the Form C and related documents the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details however the required details have not been shared. Hence in compliance with regulation 14 of CIRP regulation the claim has been admitted as per the best estimate made by the RP according to the available documents/information available with him.
23	DAKORJI PROPERTIES LIMITED	06.12.2023	3,08,55,136.00	1,71,80,198.82	Unsecured	-	YES	-	-	-	1,36,74,937.18	-	After verification of the Form C and related documents the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details however the required details have not been shared. Hence in compliance with regulation 14 of CIRP regulation the claim has been admitted as per the best estimate made by the RP according to the available documents/information available with him.

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24	RAJARHAT HOUSING PVT. LTD.	06.12.2023	5,52,36,460.28	2,54,74,176.31	Unsecured	-	YES	-	-	-	2,97,62,283.97	-	After verification of the Form C and related documents the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details however the required details have not been shared. Hence in compliance with regulation 14 of CIRP regulation the claim has been admitted as per the best estimate made by the RP according to the available documents/information available with him.
25	MADONA REAL ESTATES PRIVATE LIMITED	06.12.2023	58,87,165.29	47,52,676.00	Unsecured	-	YES	-	-	-	11,34,489.29	-	After verification of the Form C and related documents the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details however the required details have not been shared. Hence in compliance with regulation 14 of CIRP regulation the claim has been admitted as per the best estimate made by the RP according to the available documents/information available with him.



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26	VAIBHAV KATHOTIA	06.12.2023	79,54,516.96	55,44,491.04	Unsecured	-	YES	-	-	-	24,10,025.92	-	After verification of the Form C and related documents the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details however the required details have not been shared. Hence in compliance with regulation 14 of CIRP regulation the claim has been admitted as per the best estimate made by the RP according to the available documents/information available with him.
27	KANCHAN KATHOTIA	06.12.2023	6,61,557.55	1,10,640.00	Unsecured	-	YES	-	-	-	5,50,917.55	-	After verification of the Form C and related documents the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details however the required details have not been shared. Hence in compliance with regulation 14 of CIRP regulation the claim has been admitted as per the best estimate made by the RP according to the available documents/information available with him.

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28	VARUN KATHOTIA	06.12.2023	19,51,710.63	3,12,316.85	Unsecured	-	YES	-	-	-	16,39,393.78	-	After verification of the Form C and related documents the IRP/RP sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. The IRP has given several reminders (last being sent on 02/03/2024) to the creditor for submitting the details however the required details have not been shared. Hence in compliance with regulation 14 of CIRP regulation the claim has been admitted as per the best estimate made by the RP according to the available documents/information available with him.
29	SHREE SALASAR PROPERTIES AND FINANCE PVT. LTD.	22.02.2024	1,83,30,959.00	1,83,30,959.00	Unsecured	-	NO	1.27	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
30	SINKI COMMODITIES PRIVATE LIMITED	05.03.2024	6,74,80,988.00	6,74,80,988.00	Unsecured	-	NO	4.68	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
31	STARLITE VYAPAAR LIMITED	27.02.2024	1,22,50,740.00	1,22,50,740.00	Unsecured	-	NO	0.85	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
32	URJA FABRICS PRIVATE LIMITED	06.03.2024	17,43,000.00	17,43,000.00	Unsecured	-	NO	0.12	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
33	MOUNTVIEW VINCOM PRIVATE LIMITED	20-03.2024	51,80,685.00	51,66,301.00	Unsecured	-	NO	0.36	-	-	14,384.00	-	Claim admitted as per the information and documents submitted by the financial creditor, the creditor has charged the interest amount till 24.11.2023 instead of 09.11.2023 (ICD), hence to that extent the interest amount has been disallowed. Further, though the claim was received on 20.03.2024, but the clarification and requisite

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34	GRANDEUR CORPORATION PVT. LTD.	04.04.2024	15,00,000.00	15,00,000.00	Unsecured	-	NO	0.10	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor	
35	RATNAKAR DEALERS PVT. LTD. (Now amalgamated with HIFILL TRACON PVT LTD)	29.05.2024	32,19,753.00	32,19,753.00	Unsecured	-	NO	0.22	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor	
36	AJAYHARI TEXTRADE PRIVATE LIMITED	12.06.2024	52,92,647.00	52,92,647.00	Unsecured	-	NO	0.37	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor	
37	AWADH COAL PRIVATE LIMITED	13.03.2024	52,67,929.00	-	Unsecured	-	NO	-	-	-	-	52,67,929.00	Form C not submitted yet	
38	VIVEK KUMAR KATHOTIA	21.11.2024	34,71,07,042.62	-	Unsecured	-	YES	-	-	-	-	34,71,07,042.62	The claim has been filed after the 90th day of the process, however the creditor has not state the reasons for delay in filing of claim. Hence, the claim is under verification.	
39	NAMRATA KATHOTIA	21.11.2024	17,42,043.98	-	Unsecured	-	YES	-	-	-	-	17,42,043.98	The claim has been filed after the 90th day of the process, however the creditor has not state the reasons for delay in filing of claim. Hence, the claim is under verification.	
40	ANIL KUMAR PODDAR	29.11.2024	64,43,498.00	-	Unsecured	-	NO	-	-	-	-	64,43,498.00	The claim has been filed after the 90th day of the process, however the creditor has not state the reasons for delay in filing of claim. Hence, the claim is under verification.	
	<b>TOTAL</b>		<b>2,49,48,20,344.96</b>	<b>1,67,70,53,816.83</b>				<b>98.39</b>				<b>44,25,07,076.53</b>	<b>37,52,59,451.60</b>	